

**Setting up of hydrocarbons safety regulator**

1625. DR. PRADEEP KUMAR BALMUCHU:

SHRI BALWINDER SINGH BHUNDER:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether in the wake of safety of oil and gas installations, Government intends to establish a separate and independent Hydrocarbon Safety Regulator;
- (b) if so, the details in this regard;
- (c) whether all the stakeholders in the Hydrocarbons sector have been consulted;
- (d) if so, the views of these stakeholders and the stand of Government; and
- (e) by when the independent Hydrocarbons Safety Regulator would be established?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (e) Ministry of Petroleum and Natural Gas has brought a proposal to constitute a Petroleum & Natural Gas Safety Industry Board after consulting all stakeholders, before Committee of Secretaries (COS). The COS considered the proposal in its meeting held on 1.7.2014 and suggested that the proposal needs further deliberations.

**Tourist destinations in Jharkhand**

1626. SHRI PARIMAL NATHWANI: Will the Minister of TOURISM be pleased to state:

- (a) the tourism destinations of the country in general and those of Jharkhand in particular taken up by Central Government to develop further to attract more Indian and foreign tourists; and
- (b) the probable sites in the country in general and in Jharkhand in particular, fit for becoming UNESCO Hertiage Sites on the line of 'Rani ki Vav' in Gujarat which was declared as one recently?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI SHRIPAD YESSO NAIK): (a) The development and promotion of various tourism destinations and products, including for the State of Jharkhand, to attract more Indian and foreign tourists, is primarily the responsibility of the respective State Government/Union Territory (UT)